

**COURT - I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 58 of 2011**

**Dated: 4<sup>th</sup> April, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**N.T.P.C.**

**.... Appellant (s)**

**Versus**

**C.E.R.C. & Ors.**

**...Respondent (s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandram  
Ms. Swapna Seshadri  
Ms. Suagatika Sahoo

Counsel for Respondent (s): Mr. Pradeep Misra  
Ms. Suparna Srivastava with  
Jahani Mahajan

**ORDER**

Post the matter for further hearing on **12.04.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/mk